

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 13/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 27th March, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Transchem Corporation, D-421/422, Neelkanth Business Park, Station Road, Vidyavihar (W), Mumbai-400086	F. No. DRI/MZU/D/Int-77/2017 (Transchem Corpn.) dated 22.10.2018.	Principal Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad. Additional Commissioner of Customs, Air Cargo Complex, Sahar, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
2.	M/s Rajasthan Sun Technique Energy Private Ltd., 1 st Floor, H-Block, Dhirubhai Ambani Knowledge Park, Koparkhairane, Navi Mumbai-400710.	F. No. DRI/MZU/CI/Int-171/2018 dated 21.02.2019.	Commissioner of Customs, Air Cargo Complex (Import), New Delhi. Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Import), Jodhpur, New Central Revenue Building, Statue Circle, 'C' Scheme, Jaipur.	Principal Commissioner/ Commissioner of Customs, Air Cargo Complex (Import), New Delhi.
3.	M/s Tushar Nutritive Foods (P) Ltd., 508, B-9, ITL Twin Towers,	DRI F. No. 23/65/2007-DZU dated 29.08.2008 read with corrigenda dated	Erstwhile Commissioner of Customs, JNPT, Nhava Sheva Port, Raigad.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I),

	Netaji Subhash Place, Ring Road, Pitampura, New Delhi and 5 others.	18.11.2009 and 05.03.2019.	Erstwhile Commissioner of Customs, Sahar Airport, Mumbai.	Jawaharlal Nehru Custom House, Raigad.
4.	Department of Atomic Energy, Directorate of Purchase & Stores, Central Office, Vikram Sarabhai Bhavan, Anushakti Nagar, Mumbai-400094.	F. No. DRI/HZU/ 48C/Enq-24(Int- 18)/2017 dated 18.02.2019.	Principal Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-9/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI- Delhi, Hyderabad and Mumbai with the request to inform all the noticees to the show cause notices pertaining to their zone regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*